## COMMISSIONERATE OF LAND REVENUE

# LAND FAIR VALUE NOTIFICATION

## THRISSUR DISTRICT

FORM 'A'
[See Rule 4]
NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28 A of the Kerala Stamp Act, 1959, read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each shall be as shown against it in column (11) thereof.

(1)

No. B5-280/2017/K. Dis.

12th January 2017.

SCHEDULE

District—Thrissur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Boa Panchayath/ Municipality/ Corporation	ly Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	531	2				Panchayath	Chelakkara	XII	Residential plot with Panchayath road access	

(2)

No. B5-12569/2015/K. Dis.

1st September 2015.

SCHEDULE

District—Thrissur.

Taluk—Talappilly. Village—Chelakkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	86					Panchayath	Chelakkara	XV	Wet Land	1,50,000

(3)

No. B5-14883/2016/K. Dis. 4th October 2016.

#### SCHEDULE

# District—Thrissur.

Taluk-	–Tala <sub>l</sub>	ppilly.							Village	—Enkakkad.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Suo	Municipality/	Name of Local Body Panchayath/ Municipality/ Corporation		Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)

Municipality Wadakkanchery

16

Residential plot

with Panchayath Road access

(4)

No. B5-13989/2016/K. Dis.

158

51

5

4th October 2016.

37,050

#### SCHEDULE

# District—Thrissur.

Taluk-	—Tala <sub>l</sub>	pilly.							Villag	e—Karikkad.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/	Name of Local Bod Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	719	14 (.0526 Ha.)				Panchayath	Kadavallur	16	Residential plot with Panchayath road access	1,00,000

(5)

No. B5-13668/2016/K. Dis.

6th October 2016.

#### SCHEDULE

Taluk-	—Talap	pilly.							Village—W	adakanchery.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	ame of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	1621	6/P 10/P		151	16	Municipality	Wadakkanchery		Garden land with Road access	20,000

(6)

No. B5-14797/2016/K. Dis.

6th October 2016.

# SCHEDULE

# District—Thrissur.

						2151.101 1111.				
Taluk-	–Talap	pilly.							Village–	–Chelakkara
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	lame of Local Bod Panchayath/ Municipality/ Corporation	ly Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	431	2				Panchayath	Chelakkara	13	Residential plot with Panchayath road access	35,000
						(7)				
No. B	5-13719	9/2016/K. D	is.						4th O	ctober 2016
						Schedule				
						District—Thri	issur.			
Taluk–	—Talap	pilly.							Vil	<i>lage</i> —Pallu
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	lame of Local Bod Panchayath/ Municipality/ Corporation	ly Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	17/4					Panchayath	Desamangalam	Ι	Residential plot with Panchayath road access	30,000
						(8)				
No. B	5-14622	2/2016/K. D	is.			(-)			6th O	ctober 2010
						Schedule				
						District—Thri	ssur.			
Taluk–	–Talap	pilly.							Village—M	undathikode
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	ame of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	148	7	56	64	29	Municipality	Wadakkanchery		Residential	40,000

plot with Panchayath road access

(9)

No. B5-15627/2016/K. Dis.

5th November 2016.

PWD road access

# SCHEDULE

						District—Till	ssur.			
Taluk–	–Talap	pilly.							Village—	Γhonnurkara
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Nonicipality/ Municipality/ Panchayath/ Corporation	ame of Local Body Panchayath/ Municipality/ Corporation	y Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	409 408	6 14				Panchayath	Chelakkara		Hilltract without road access	21,600
						(10)				
No. B5	5-15712	2/2016/K. D	is.						4th Nov	ember 2016
						Schedule				
						<i>District</i> —Thri	ssur.			
Taluk–	–Talap	pilly.							Village—	Pazhayannu
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	ame of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	1039	4 2 3				Panchayath	Pazhayannur	14	Wet Land	7,245
						(11)				
No. B5	5-11035	5/2016/K. D	is.						15t	h July 2016
						Schedule				
						District—Thri				
Taluk–	Tolon	.miller				District—Till	SSui.		V:lla.	e—Karikkad
<u> тагик</u> —	– raiap	ppiliy.							viiiag	e—Kalikkau
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	ame of Local Body Panchayath/ Municipality/ Corporation	y Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	719	50,49,53				Panchayath	Kadavallur	XVI	Residential Plot with	1,25,000

(12)

No. B5-12531/2016/K. Dis.

16th August 2016.

## SCHEDULE

## District—Thrissur.

Taluk-	—Talap	pilly.							Village	—Painkulam.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/	ame of Local Boo Panchayath/ Municipality/ Corporation	ly Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	994	7				Panchayath	Panjal	V	Garden land with Road access	37,500

(13)

No. B5-7732/2016/K. Dis.

*Taluk*—Talappilly.

17th June 2016.

Village—Vennur.

#### SCHEDULE

# District—Thrissur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ <sup>N</sup> Panchayath/ Corporation	ame of Local Boo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	135	4/P				Panchayath	Pazhayannur		Residential Plot with Panchayath road access	8,000

(14)

No. B5-11008/2016/K. Dis.

16th July 2016.

#### SCHEDULE

Taluk–	–Tala <sub>]</sub>	ppilly.							Village-	—Nelluvayai.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/	lame of Local Boo Panchayath/ Municipality/ Corporation	ly Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	734	C/8				Panchayath	Erumapetty	16	Garden land with road access	12,000

(15)

No. B5-15028/2016/K. Dis.

19th October 2016.

#### $S_{\text{CHEDULE}}$

#### District—Thrissur.

Taluk-	—Tala <sub>l</sub>	ppilly.							Village—	Pazhayannur.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchavath/	lame of Local Boo Panchayath/ Municipality/ Corporation	ly Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	1048	7				Panchayath	Pazhayannur	14	Residential Plot with Private road access	69,000

(16)

No. B5-17922/2016/K. Dis.

19th December 2016.

#### $S_{\text{CHEDULE}}$

## District—Thrissur.

Taluk-	—Tala <sub>l</sub>	ppilly.							Villag	e—Varavoor.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ <sup>N</sup> Panchayath/ Corporation	lame of Local Boo Panchayath/ Municipality/ Corporation	ly Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	224	2P	36	307	6	Panchayath	Varavoor	X	Residential Plot with Private road access	47,520

(17)

No. B5-17925/2016/K. Dis.

17th December 2016.

# SCHEDULE

Taluk-	—Tala <sub>l</sub>	opilly.							Vii	<i>llage</i> —Pallur.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/	ame of Local Boo Panchayath/ Municipality/ Corporation	ly Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	628	2				Panchayath	Desamangalam	IV	Residential Plot with Panchayath ros access	65,000 ad

(18)

No. B5-15713/2016/K. Dis.

*Taluk*—Talappilly.

29th December 2016.

Village—Pazhayannur.

#### SCHEDULE

# District—Thrissur.

		1 3							0	5
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchavath/	Name of Local Bo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	1117	2				Panchayath	Pazhayannur	14	Residential Plot with Panchayath roa access	86,250 ad

(19)

No. B5-15497/2016/K. Dis.

29th December 2016.

## SCHEDULE

#### District—Thrissur.

Taluk-	—Tala <sub>l</sub>	ppilly.							Villag	e—Karikkad.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchavath/	Name of Local Boo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	720	13				Panchayath	Kadavallur	XVI	Residential Plot with Panchayath road access	75,000

(20)

No. B5-18353/2016/K. Dis.

22nd December 2016.

# SCHEDULE

Taluk–	–Tala <sub>l</sub>	opilly.							Villag	e—Varavoor.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Boo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	812	8,9,7,10	36	168	2	Panchayath	Varavoor		Residential Plot with Panchayath roa access	52,500 ad

(21)

No. B5-14828/2016/K. Dis.

11th January 2017.

## SCHEDULE

## District—Thrissur.

Taluk-	—Tala <sub>l</sub>	opilly.							Village—	-Kadangode.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/	Tame of Local Boo Panchayath/ Municipality/ Corporation	ly Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	941 1212 1213	P 1 3				Panchayath	Kadangode	V	Residential Plot with Panchayath road access	57,000

(22)

No. B5-19071/2016/K. Dis.

*Taluk*—Talappilly.

9th January 2017.

Village—Minalur.

#### SCHEDULE

## District—Thrissur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/	Name of Local Boo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	603		59	131	4,5,6	Panchayath	Mundathicode	10	Residential Plot with Panchayath road access	45,000

(23)

No. B5-19216/2016/K. Dis.

12th January 2017.

# SCHEDULE

Taluk-	—Tala <sub>l</sub>	ppilly.							Village—T	hekkumkara.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Bo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	1023 1023	2 5				Panchayath	Thekkumkara		Residential Plot with Panchayath road access	40,000

(24)

No. B5-18512/2016/K. Dis.

# 29th December 2016.

#### SCHEDULE

## District—Thrissur.

Taluk-	—Tala <sub>l</sub>	ppilly.							Village—1	Thekkumkara.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Boo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	1076	2				Panchayath	Thekkumkara		Residential Plot with Panchayath Ro access	60,000 ad
						(25)				

(25)

No. B5-5637/2016/K. Dis.

15th July 2016.

#### SCHEDULE

## District—Thrissur.

Taluk-	—Tala <sub>]</sub>	ppilly.							Village–	–Kariyannur.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/	Name of Local Boo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	755	13				Panchayath	Erumapetty	2	Residential Plot with Panchayath Ro access	15,000 ad

(26)

No. B5-1367/2017/K. Dis.

3rd March 2017.

## SCHEDULE

# District—Thrissur.

Taluk-	—Tala <sub>]</sub>	ppilly.							Village—K	illimangalam.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchavath/	Tame of Local Boo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1 2 3 4 5 6 7 8 9 10 11 12	810	2/18 2/19 2/20 2/22 2/23 2/24 2/25 2/26 2/27 2/28 2/29 2/30				Panchayath	Panjal	XI	Garden land without Vehicular access	14,820

Gaz. No. 38/2017/DTP/CLR (Fair Value-Supplement).

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
13	810	2/2				Panchayath	Panjal	XI	Garden land	14,820
14		2/3							without Vehicular	
15		2/4							access	
16		2/5								
17		2/10								
18		2/11								
19		2/12								
20		2/13								

(27)

No. B5-2003/2017/K. Dis.

22nd February 2017.

# $S_{\text{CHEDULE}}$

# District—Thrissur.

Taluk-	—Tala <sub>l</sub>	ppilly.							Village—	Γhonnurkara.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Boo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
				419	6	Panchayath	Chelakkara		Hilltract with Panchayath road access	,

(28)

No. B5-1368/2017/K. Dis.

21st February 2017.

## SCHEDULE

Taluk–	—Tala <sub>l</sub>	ppilly.							Village—K	llimangalam.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/	Tame of Local Boo Panchayath/ Municipality/ Corporation	ly Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1 2 3	810 810 810	2/6 2/7 2/8				Panchayath	Panjal	XI	Garden land without Vehicular access	14,820
4 5	810 810	2/9 2/14								
6	810	2/15								
7	810	2/16								

(29)

12th January 2017.

No. B5-157/2017/K. Dis.

# SCHEDULE

Taluk-	—Chal	akudy.							Village	—Pariyaram.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Bo Panchayath/ Municipality/ Corporation	ody Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	1186	10				Panchayath	Pariyaram		Residential Plot with Panchayath road access	30,000
						(30)				
No. B	5-15743	3/2016/K. D	is.						25th O	ctober 2016.
						SCHEDUL	Е			
						District—Thr	issur.			
Taluk-	—Chal	akudy.							Village	—Pariyaram.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Bo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	1187	1/P				Panchayath	Pariyaram		Residential Plot with Panchayath road access	30,000
						(31)				
No. B	5-11753	3/2016/K. D	is.			. ,			2nd	March 2017.
						Schedul	E			
						District—Thr				
Taluk-	—Talar	ppilly.							Village—	-Vellarakkad.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Boo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	170/P					Panchayath	Kadangode	Pazhiyottu mury	ı Wet Land	3,000

(32)

No. B5-3564/2017/K. Dis.

#### SCHEDULE

## District—Thrissur.

Taluk—Talappilly. Village—Nelluvay. Name of Local Body Name Re-Sy. SubMunicipality/ Fair Value Panchayath/ Classification Sl. Sy. Sub& Re-Sy. Re-Sy. Division Panchayath/ per Are BlockNo. Division Municipality/ Number by use No. No. No. CorporationCorporationof Ward No. (5) (7) (8) (9) (10)(11)(1) (2) (3) (4) (6) 1 718 1/1 Panchayath Erumapetty 16 Garden Land 7,000 2 718 2/1 without 3 719 1/15 road access

(33)

No. B5-18529/2015/K. Dis.

1st January 2016.

20th March 2017.

#### SCHEDULE

# District—Thrissur.

Taluk-	—Tala <sub>]</sub>	ppilly.							Village—Thin	ruvillwamala.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/	Name of Local Boo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	1	1				Panchayath	Thiruvillwamala		Garden land without road access	
						(34)				

(34)

No. B5-3565/2017/K. Dis.

21st March 2017.

#### SCHEDULE

Taluk–	—Tala <sub>l</sub>	ppilly.							Village—I	Kottappuram.
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/	Name of Local Boo Panchayath/ Municipality/ Corporation	ly Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	458	4				Panchayath	Erumapetty	4	Residential Plot with Panchayath roaccess	26,000 ad

(35)

No. B5-2662/2017/K. Dis.

Revenue Divisional Office,

Thrissur.

6th March 2017.

(Sd.)

Revenue Divisional Officer.

# $S_{\text{CHEDULE}}$

# District—Thrissur.

		G 1			Re-Sy.	Λ	Jame of Local Bod	lv Name		
Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Sub Division No.	Municipality/ Panchayath/ Corporation	Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	596	8				Panchayath	Velur	7	Garden Land with Panchayath roa access	61,750 ad
						(36)				
No. B	5-1792	5/2016/K. D	is.						17th Dec	ember 2016
						Schedule				
						District—Thri	ssur.			
Taluk-	—Tala <sub>l</sub>	opilly.							Vil	<i>llage</i> —Pallur
Sl.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Bo Panchayath/ Municipality/ Corporation	dy Name & Number of Ward	Classification by use	Fair Value per Are
No.		(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
No. (1)	(2)	(3)				Panchayath	Desamangalam	IV.	Residential	65,000

Gaz. No. 38/2017/DTP/CLR (Fair Value-Supplement).